

MINUTES OF THE VC MEETING NO.08 (2022-23) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 28.11.2022 AT 03:00 PM, UDYOG BHAWAN, NEW DELHI

Meeting No.08 (2022-23) of EXIM Facilitation Committee (EFC) held in virtual mode under the Chairmanship of Dr. Sunil Kumar Bansal, Addl. DGFT at 03:00 PM on 28.11.2022, Vanijya Bhawan, New Delhi to consider the applications for export of 'restricted' items

2. The following member attended the meeting:-

- Dr. Aastha, representative from Department of Animal Husbandry & Dairying
- Shri Himanshu P. Pandit, Assistant, Safety and Security Studies Division, Department of Atomic Energy
- Shri Vinod Kumar, Technical Officer, MoEF&CC (SU Division)

In attendance:

- Shri Tirumala Venkatesh K, Joint DGFT
- Shri S.K. Mohapatra, Deputy DGFT
- Smt. Pratibha Kumari, Deputy DGFT

3. Altogether 206 applications were considered by the EFC, out of which 66 cases were approved including 19 cases on post facto basis, 38 cases were rejected & closed and remaining 102 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

DEPTT. OF AGRICULTURE AND FARMES WELFARE (DoA&FW) (Seed & Trade Cases)

S. No.	Name of the Firm	File No.	Item Description	Date of receipt of application	Decision of EFC / remark
1	SRI FORESTRY SAI	HQRXEXLAPPLY00186040A M22	a.Acacia mangium Seeds b. Grevillea robusta Seeds c.Pterocarpus Santalinus d. Santalum Album Seeds e. Tectonal Grandis (Teak) Seeds f. Dalbergia spp Seeds g. Mahogani Seeds h. Pongamia Pinnata Seeds i. Jacaranda Seeds j. Mimusops spp (spanich cherry) Seeds k. Eucalyptus camaldulensis Seeds l. Caryota Seeds	17.09.2021	Deferred due to want of comments / NOC from DoA&FW.

2	SRI FORESTRY	SAI HQRXEXLAPPLY00186042A M22	a. Tectonal Grandis (Teak) Seeds b. Santalum Album Seeds c. Pterocarpus Santalinus	17.09.2021	Deferred due to want of comments / NOC from DoA&FW.
3	TIRUPATHI AGRI GENETICS PRIVATE LIMITED	HQRXEXLAPPLY00338200A M22	Rice seeds	01.02.2022	Deferred due to want of comments / NOC from DoA&FW.
4	TRIMURTI PLANT SCIENCES PRIVATE LIMITED	HQRXEXLAPPLY00394340A M22	Hybrid Rice Seeds	21.03.2022	Deferred due to want of comments / NOC from DoA&FW
5	SRI FORESTRY	SAI HQRXEXLAPPLY00405982A M22	Forest seeds	29.03.2022	Deferred due to want of comments / NOC from DoA&FW
6	PASHUPATHATH ENTERPRISES	HQRXEXLAPPLY00000030A M23	Non Basmati Rice Paddy Other than seed quality	07.04.2022	Deferred due to want of comments / NOC from DoA&FW
7	NATH BIO-GENES (INDIA) LIMITED	HQRXEXLAPPLY00000101A M23	Hybrid Rice Seed	24.04.2022	Deferred due to want of comments / NOC from DoA&FW. Firm needs to apply for fresh NOC in DoA&FW as the NOC received with the application has expired.
8	NATH BIO-GENES (INDIA) LIMITED	HQRXEXLAPPLY00000101A M23	Hybrid Rice Seed	24.04.2022	Deferred due to want of comments / NOC from DoA&FW. Firm needs to apply for fresh NOC in DoA&FW as the NOC received with the application has expired.
9	HARIDAS NANJI AND SONS	HQRXEXLAPPLY00000250A M23	Safflower Petals	19.05.2022	Deferred due to want of comments / NOC from DoA&FW(Trade Div).

10	BABA BHOLE BHANDARI TRADERS	HQRXEXLAPPLY00000311A M23	Non Basmati Rice Paddy Other than seed quality	03.06.2022	Deferred due to non - furnishing of affidavit by the firm(as prescribed in Trade Notice No. 35 dated 25.10.2018). The application was approved on ex-post facto basis in EFC meeting no. 07 dated 18.10.2022 on the basis of comments/ NOC received from DoA&FW vide O.M No 1- 79/2020.S.D.IV(P)(Item No. 1) dated 13.10.2022 for export of 10000 MTs Non Basmati Rice Paddy (other than seed quality) to Nepal by M/s Baba Bhole Bhandari Traders. Export authorization is yet to be issued.
11	RAGI SEEDS	AGRI HQRXEXLAPPLY00000375A M23	Hybrid Rice Seed	17.06.2022	Deferred due to want of comments / NOC from DoA&FW.
12	ABDUL MAJID SARKAR AND SONS	HQRXEXLAPPLY00000401A M23	ONION SEEDS	22.06.2022	Based on the comments received from D/o A&FW vide O.M No. 1- 159/2022.S.D.IV(279THEX) M-Export-29) dated 04.11.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on ex Post facto basis
13	SONA SEEDS	HQRXEXLAPPLY00000402A M23	ONION SEEDS	22.06.2022	Deferred due to want of comments / NOC from DoA&FW
14	AURINKO HEALTHCAR E PRIVATE LIMITED	HQRXEXLAPPLY00000426A M23	NUX VOMICA	28.06.2022	Deferred due to want of comments / NOC from DoA&FW(Trade Division). As desired by seed division,

application was forwarded to trade division by email dated 19.10.2022.

15	MAINAAM GARDEN	HQRXEXLAPPLY00001708A M23	live plants	29.08.2022	Deferred due to want of comments / NOC from DoA&FW As per the response received from the firm, matter is desired to be taken up on file.
16	GURU SMARTH EXPORT	HQRXEXLAPPLY00001720A M23	RICE IN PADDY	31.08.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-79/2022.S.D.IV(P)(Item No. 29) dated 25.11.2022 for export of 500 MTs Non basmati rice paddy (other than seed quality) to Nepal by M/s Guru Smarth Export. Since affidavit has not been submitted by the firm. Issuance of export authorization is put on hold. Only after receipt of the document, export authorization may be issued.
17	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY00001801A M23	Hybrid Rice (Paddy) INH16019 Seeds	14.09.2022	Based on the comments received from D/o A&FW vide O.M No. 1-159/2022.S.D.IV(279THEXIM-Export-29) dated 04.11.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on ex Post facto basis
18	PATEL SEED COMPANY	HQRXEXLAPPLY00001805A M23	ONION SEED	15.09.2022	Deferred due to want of comments / NOC from DoA&FW

19	PATEL SEED COMPANY	HQRXEXLAPPLY00001810A M23	ONION SEED	15.09.2022	Deferred due to want of comments / NOC from DoA&FW
20	PATEL SEED COMPANY	HQRXEXLAPPLY00001811A M23	ONION SEED	15.09.2022	Deferred due to want of comments / NOC from DoA&FW
21	R. J. INTERNATIONAL	HQRXEXLAPPLY00001814A M23	CASHEW NUT SEEDLING	16.09.2022	Deferred due to want of comments / NOC from DoA&FW.
22	CHEERAKUZY AGRO DEVELOPERS PRIVATE LIMITED	HQRXEXLAPPLY00001876A M23	Lychee (Litchi Chinensis) Asokha Pendulum (Saraca asoca) Fig (Ficus Carica) Jack Fruit (Artocarpus heterophyllus) Jamun (Syzygium Cumini) Bilumbi (Averrhoa bilimbi) Bread Fruit (Artocarpus altilis) Mango Varieties (Mangifera Indica) Lemon Varieties (Citrus Limon) Orange (Citrus x Sinensis) Tamarind (Tamarindus indica)	26.09.2022	Deferred due to want of comments / NOC from DoA&FW As per the response received from the firm, matter is desired to be taken up on file.
23	NATIONAL ROSE GARDEN	HQRXEXLAPPLY00001880A M23	LYCHEE MARY GOLD (Veitchia merrillii) LYCHEE MARY GOLD (Veitchia merrillii) RAMBUTAN	27.09.2022	Deferred due to want of comments / NOC from DoA&FW As per the response received from the firm, matter is desired to be taken up on file.

			(Nephrolepis exaltata)		
			MANGO (Mangifera Indica)		
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			VELVET APPLE (Diospyros blancoi)		
			WATER APPLE (Syzygium samarangense)		
			NJAVEL (Syzygium cumini)		
			RAMAPPLE (Annona squamosa samarangense)		
			ALL SPICE (Pimenta racemosa)		
			JACK GUMLESS (Artocarpus heterophyllus)		
			BILIMBI (Averrhoa bilimbi)		
			AVACADO (Persea americana)		
			MALAYALAN APPLE (Syzygium samarangense)		
			JACK (Artocarpus heterophyllus)		
24	TANEJA SEEDS CORPORATION	HQRXEXLAPPLY00001887A M23	onion seeds nasik red n53 and Bombay red	27.09.2022	Deferred due to want of clarification on NOC received from DoA&FW.
25	VNR SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00001898A M23	HYBRID RICE SEEDS 27P09	29.09.2022	Deferred due to want of comments / NOC from DoA&FW

26	COTTONWOOD	HQRXEXLAPPLY00001921A M23	LIVE PLANTS, TREE PELTOPHORUM INERME, ZIZIPHUS SPINACHRISTII, HIBISCUS TILIACEUS	06.10.2022	Deferred due to want of comments / NOC from DoA&FW As per the response received from the firm, matter is desired to be taken up on file.
27	Phonex Enterprises	HQRXEXLAPPLY00001934A M23	Non Basmati Rice Paddy (Other than seed quality)	07.10.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-79/2022.S.D.IV(P)(Item No. 27) dated 25.11.2022 for export of 30000 MTs Non basmati rice paddy (other than seed quality) to Nepal by M/s Phonex Enterprises.
28	JAY LAXMI TRADERS	HQRXEXLAPPLY00001942A M23	Non Basmati Rice Paddy (Other than seed quality)	09.10.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-79/2022.S.D.IV(P)(Item No. 03) dated 25.11.2022 for export of 3100 MTs Non basmati rice paddy (other than seed quality) to Nepal by M/s Jay Ma Laxmi Traders
29	SHREE SAI TRADE LINKS	HQRXEXLAPPLY00001972A M23	Non Basmati Rice Paddy (Other than seed quality)	14.10.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-79/2022.S.D.IV(P)(Item No. 01) dated 25.11.2022 for export of 50000 MTs Non basmati rice paddy (other than seed quality) to Nepal by M/s Shree Sai Trade Links.
30	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00001984A M23	Onion seeds	17.10.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-158/2022.S.D.IV(P)(279th EXIM-Export-37)) dated 04.10.2022 for export of 7850 Kgs onion seeds to Mali by M/s East West Seeds India Private Limited.

31	RASI SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00001997A M23	HYBRID SEEDS	RICE	19.10.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-158/2022.S.D.IV(P)(278th EXIM-Export-45)) dated 04.10.2022 for export of 15 MT Hybrid rice seed to Bangladesh by M/s Rasi Seeds Private Limited.
32	R. J. INTERNATION AL	HQRXEXLAPPLY00001999A M23	CASHEW SEEDLING	NUT	19.10.2022	Deferred due to want of comments / NOC from DoA&FW
33	MONDAL ENTERPRISE	HQRXEXLAPPLY00002017A M23	CASHEW SEEDLING	NUT	23.10.2022	Deferred due to want of comments / NOC from DoA&FW
34	SEEDWORKS INTERNATION AL PRIVATE LIMITED	HQRXEXLAPPLY00002024A M23	HYBRID SEEDS	PADDY	27.10.2022	Deferred due to want of comments / NOC from DoA&FW
35	JINDAL CROP SCIENCES PRIVATE LIMITED	HQRXEXLAPPLY00002027A M23	ONION SEEDS		28.10.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-157/2022.S.D.IV(P)(27th EXIM-Export-39) dated 06.09.2022 for export of 15000 Kgs onion seed to Kenya by M/s Jindal Crop Sciences Private Limited.
36	MEGHNA IMPEX	HQRXEXLAPPLY00002044A M23	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY		01.11.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-79/2022.S.D.IV(P)(Item No. 04) dated 25.11.2022 for export of 22000 MTs Non basmati rice paddy (other than seed quality) to Nepal by M/s Meghna Impex.
37	JAY LAXMI TRADERS	MA HQRXEXLAPPLY00002050A M23	Non-basmati Rice- Paddy (other than seed quality)		01.11.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-79/2022.S.D.IV(P)(Item No. 28) dated 25.11.2022 for export of 3100 MTs Non basmati rice paddy (other than seed quality) to Nepal by M/s Jay Ma Laxmi Traders

38	SHIV SHAKTI TRADERS	M23	HQRXEXLAPPLY00002052A	Non-basmati Rice-Paddy (other than seed quality)	01.11.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-79/2022.S.D.IV(P)(Item No. 02) dated 25.11.2022 for export of 1200 MTs Non basmati rice paddy (other than seed quality) to Nepal by M/s Shiv Shakti Traders.
39	JAY SERVICES	M23	HQRXEXLAPPLY00002058A	Nux Vomica dried seeds	03.11.2022	Deferred due to want of comments / NOC from DoA&FW
40	OM ENTERPRISES	M23	HQRXEXLAPPLY00002061A	Non-basmati Rice-Paddy (other than seed quality)	03.11.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-79/2022.S.D.IV(P)(Item No. 07) dated 25.11.2022 for export of 20,000 MTs Non basmati rice paddy (other than seed quality) to Nepal by M/s Om Enterprises.
41	RAUNIYAR TRADERS	M23	HQRXEXLAPPLY00002063A	Non-basmati Rice-Paddy (other than seed quality)	04.11.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-79/2022.S.D.IV(P)(Item No. 06) dated 25.11.2022 for export of 5000 MTs Non basmati rice paddy (other than seed quality) to Nepal by M/s Rauniyar Traders.
42	TRIDEV FOODS	M23	HQRXEXLAPPLY00002065A	Non-basmati Rice-Paddy (other than seed quality)	04.11.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-79/2022.S.D.IV(P)(Item No. 05) dated 25.11.2022 for export of 6000 MTs Non basmati rice paddy (other than seed quality) to Nepal by M/s Tridev Foods.
43	JAI MATA DI TRADING	M23	HQRXEXLAPPLY00002066A	Non-basmati Rice-Paddy (other than seed quality)	04.11.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-79/2022.S.D.IV(P)(Item No. 08) dated 25.11.2022 for export of 20000 MTs Non basmati rice paddy (other than seed quality) to Nepal by M/s Jai Mata Di

					Trading.
44	JAGDAMBA TRADERS	HQRXEXLAPPLY00002067A M23	Non-basmati Rice- Paddy (other than seed quality)	04.11.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1- 79/2022.S.D.IV(P)(Item No. 10) dated 25.11.2022 for export of 25000 MTs Non basmati rice paddy (other than seed quality) to Nepal by M/s Jagdamba Traders.
45	HANUMAN IMPEX	HQRXEXLAPPLY00002068A M23	Non-basmati Rice- Paddy (other than seed quality)	04.11.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1- 79/2022.S.D.IV(P)(Item No. 11) dated 25.11.2022 for export of 25000 MTs Non basmati rice paddy (other than seed quality) to Nepal by M/s Hanuman Impex..
46	HANUMAN TRADING	HQRXEXLAPPLY00002069A M23	Non-basmati Rice- Paddy (other than seed quality)	04.11.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1- 79/2022.S.D.IV(P)(Item No. 09) dated 25.11.2022 for export of 20000 MTs Non basmati rice paddy (other than seed quality) to Nepal by M/s Hanuman Trading.
47	JAI GOVIND ENTERPRISE S	HQRXEXLAPPLY00002070A M23	Non-basmati Rice- Paddy (other than seed quality)	04.11.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1- 79/2022.S.D.IV(P)(Item No. 12) dated 25.11.2022 for export of 15000 MTs Non basmati rice paddy (other than seed quality) to Nepal by M/s Jai Govind Enterprises.
48	KAMAKHYA TRADE LINK	HQRXEXLAPPLY00002072A M23	Non-basmati Rice- Paddy (other than seed quality)	05.11.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1- 79/2022.S.D.IV(P)(Item No. 13) dated 25.11.2022 for export of 23000 MTs Non basmati rice paddy (other than seed quality)

					to Nepal by M/s Kamakhya Trade Link.
49	SAVANNAH SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00002079A M23	Hybrid Rice Seed	09.11.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-159/2022.S.D.IV(P)(279th EXIM-Export-33)) dated 04.11.2022 for export of 27 Kgs Hybrid rice seed to Bangladesh by M/s Savannah Seeds Pvt Ltd
50	HANUMAN IMPEX	HQRXEXLAPPLY00002080A M23	Non-basmati Rice-Paddy (other than seed quality)	09.11.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-79/2022.S.D.IV(P)(Item No. 14) dated 25.11.2022 for export of 30000 MTs Non basmati rice paddy (other than seed quality) to Nepal by M/s Hanuman Impex.
51	MAA AMBEY STORES	HQRXEXLAPPLY00002082A M23	Non-basmati Rice-Paddy (other than seed quality)	09.11.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-79/2022.S.D.IV(P)(Item No. 26) dated 25.11.2022 for export of 30000 MTs Non basmati rice paddy (other than seed quality) to Nepal by M/s Maa Ambey Stores
52	OM TRADERS	HQRXEXLAPPLY00002087A M23	Non-basmati Rice-Paddy (other than seed quality)	10.11.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-79/2022.S.D.IV(P)(Item No. 25) dated 25.11.2022 for export of 10000 MTs Non basmati rice paddy (other than seed quality) to Nepal by M/s OM Traders.
53	M/S SHRI VAISHNAVI TRADING COMPANY	HQRXEXLAPPLY00002088A M23	Non-basmati Rice-Paddy (other than seed quality)	10.11.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-79/2022.S.D.IV(P)(Item No. 15) dated 25.11.2022 for export of 5000 MTs Non basmati rice

					paddy (other than seed quality) to Nepal by M/s Shri Vaishnavi Trading Company.
54	KUNJ TRADING COMPANY	HQRXEXLAPPLY00002089A M23	Non-basmati Rice-Paddy (other than seed quality)	11.11.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-79/2022.S.D.IV(P)(Item No. 24) dated 25.11.2022 for export of 20000 MTs Non basmati rice paddy (other than seed quality) to Nepal by M/s Kunj Trading Company.
55	SYNGENTA INDIA LIMITED	HQRXEXLAPPLY00002090A M23	Hybrid Rice Seed	11.11.2022	Deferred due to want of comments / NOC from DoA&FW
56	KRISHNA RICE MILL	HQRXEXLAPPLY00002091A M23	Non-basmati Rice-Paddy (other than seed quality)	11.11.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-79/2022.S.D.IV(P)(Item No. 23) dated 25.11.2022 for export of 10000 MTs Non basmati rice paddy (other than seed quality) to Nepal by M/s Krishna Rice Mill.
57	ANURAG TRADING	HQRXEXLAPPLY00002093A M23	Non-basmati Rice-Paddy (other than seed quality)	11.11.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-79/2022.S.D.IV(P)(Item No. 22) dated 25.11.2022 for export of 30000 MTs Non basmati rice paddy (other than seed quality) to Nepal by M/s Anurag Trading.
58	SIDDHARTHA & CO.	HQRXEXLAPPLY00002099A M23	Non-basmati Rice-Paddy (other than seed quality)	12.11.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-79/2022.S.D.IV(P)(Item No. 21) dated 25.11.2022 for export of 10000 MTs Non basmati rice paddy (other than seed quality) to Nepal by M/s Siddhartha & Co.

59	NAC GLOBAL FOODS PRIVATE LIMITED	HQRXEXLAPPLY00002100A M23	Non-basmati Rice- Paddy (other than seed quality)	12.11.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1- 79/2022.S.D.IV(P)(Item No. 20) dated 25.11.2022 for export of 5000 MTs Non basmati rice paddy (other than seed quality) to Nepal by M/s Nac Global Foods Private Limited.
60	SAHU TRADERS	HQRXEXLAPPLY00002101A M23	Non-basmati Rice- Paddy (other than seed quality)	12.11.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1- 79/2022.S.D.IV(P)(Item No. 19) dated 25.11.2022 for export of 20500 MTs Non basmati rice paddy (other than seed quality) to Nepal by M/s Sahu Traders
61	M/S SRI BALA JI CONVESSER S	HQRXEXLAPPLY00002102A M23	Non-basmati Rice- Paddy (other than seed quality)	12.11.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1- 79/2022.S.D.IV(P)(Item No. 18) dated 25.11.2022 for export of 5000 MTs Non basmati rice paddy (other than seed quality) to Nepal by M/s Sri Bala Conveppers
62	CHANDAN ENTERPRISE S	HQRXEXLAPPLY00002107A M23	Non-basmati Rice- Paddy (other than seed quality)	13.11.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1- 79/2022.S.D.IV(P)(Item No. 17) dated 25.11.2022 for export of 20000 MTs Non basmati rice paddy (other than seed quality) to Nepal by M/s Chandan Enterprises.
63	SIDDHARTHA & CO.	HQRXEXLAPPLY00002111A M23	Non-basmati Rice- Paddy (other than seed quality)	14.11.2022	Approved on the basis of Comments/ NOC received from DoA&FW vide O.M No 1- 79/2022.S.D.IV(P)(Item No. 16) dated 25.11.2022 for export of 20000 MTs Non basmati rice paddy (other than seed quality) to Nepal by M/s Siddhartha &

					Co. Export authorization for 2000 MTs will be issued in favour of M/s Siddhartha & Co.
64	SHREE SAI TRADING	HQRXEXLAPPLY00002120A M23	Non-basmati Rice-Paddy (other than seed quality)	18.11.2022	Deferred due to want of comments / NOC from DoA&FW
65	MAA PARWATI TRADERS	HQRXEXLAPPLY00002121A M23	Non-basmati Rice-Paddy (other than seed quality)	18.11.2022	Deferred due to want of comments / NOC from DoA&FW
66	SIDDHI VINAYAK TRADING COMPANY	HQRXEXLAPPLY00002129A M23	PADDY (NON BASMATI RICE) OTHER THAN SEED QUALITY	21.11.2022	Deferred due to want of comments / NOC from DoA&FW
67	SHIV AMBEY	HQRXEXLAPPLY00002132A M23	PADDY (NON BASMATI RICE) OTHER THAN SEED QUALITY	21.11.2022	Deferred due to want of comments / NOC from DoA&FW
68	GOSWAMI ENTERPRISES	HQRXEXLAPPLY00002128A M23	PADDY (NON BASMATI RICE) OTHER THAN SEED QUALITY	21.11.2022	Deferred due to want of comments / NOC from DoA&FW
69	ARJUN TRADERS	HQRXEXLAPPLY00002134A M23	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	22.11.2022	Deferred due to want of comments / NOC from DoA&FW
70	MAHYCO PRIVATE LIMITED	HQRXEXLAPPLY00002137A M23	HY. PADDY - BRAC-14(RXML-22)	23.11.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-159/2022.S.D.IV(P)(279th EXIM-Export-32)) dated 04.11.2022 for export of 20 MT Hybrid rice seed to Bangladesh by M/s Mahyco Private Limited.
71	SONU ENTERPRISES	HQRXEXLAPPLY00002143A M23	Rice Paddy or in Husk (Non Basmati Rice)	24.11.2022	Deferred due to want of comments / NOC from DoA&FW
72	MAA VAISHNO ENTERPRISES	HQRXEXLAPPLY00002142A M23	Non Basmati Rice in Husk (Paddy or Rough) Other than Seed Quality.	24.11.2022	Deferred due to want of comments / NOC from DoA&FW

Department of Animal Husbandry and Dairying

73	CHAWLA INTERNATIONAL	HQRXEXLAPPLY00000166A M23	WHEAT BRAN	10.05.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/41/2022-Trade (E-21460) dated 03.11.2022 wherein export of 6000 MT Wheat Bran to Bangladesh by M/s Chawla International has not been recommended due to shortage of wheat bran in the country.
74	SEALINE OVERSEAS	HQRXEXLAPPLY00000281A M23	WHEAT BRAN	25.05.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/41/2022-Trade (E-21460) dated 03.11.2022 wherein export of 3000 MT Wheat Bran to Bangladesh by M/s Sealine Overseas has not been recommended due to shortage of wheat bran in the country.
75	AAYUSH TRADING	HQRXEXLAPPLY00000454A M23	Rice Husk, Chura Bhunsra, Bran and Husk	06.07.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/10/2021-Trade (E-18315) dated 21.10.2022 wherein export of 20000 MT Wheat Bran to Bangladesh by M/s Aayush Trading has not been recommended due to shortage of wheat bran in the country.
76	SNEHTIK INTERNATIONAL	HQRXEXLAPPLY00001033A M23	WHEAT BRAN	05.08.2022	Deferred due to want of comments / NOC from DoAHD
77	AL HASUN EXPORTS	HQRXEXLAPPLY00001159A M23	WHEAT BRAN	10.08.2022	Deferred due to want of comments / NOC from DoAHD
78	TRUST INTERNATIONAL	HQRXEXLAPPLY00001329A M23	WHEAT BRAN	16.08.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/10/2021-Trade (E-18315) dated 21.10.2022 wherein export of 10000 MT Wheat Bran to Bangladesh by

					M/s Trust International has not been recommended due to shortage of wheat bran in the country.
79	TRUST INTERNATIONAL	HQRXEXLAPPLY00001337A M23	WHEAT BRAN	16.08.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/10/2021-Trade (E-18315) dated 21.10.2022 wherein export of 10000 MT Wheat Bran to Bangladesh by M/s Trust International has not been recommended due to shortage of wheat bran in the country.
80	S ANANDAN & CO	HQRXEXLAPPLY00001703A M23	WHEAT BRAN	29.08.2022	Deferred due to want of comments / NOC from DoAHD
81	ANWAR TRADING	HQRXEXLAPPLY00001754A M23	BRAN OF CEREALS	05.09.2022	Deferred due to want of comments / NOC from DoAHD
82	APICAL EXIM PRIVATE LIMITED	HQRXEXLAPPLY00001760A M23	WHEAT BRAN	05.09.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/10/2021-Trade (E-18315) dated 21.10.2022 wherein export of 8000 MT Wheat Bran to Bangladesh by M/s Apical Exim Private Limited has not been recommended due to shortage of wheat bran in the country.
83	SK UDYOG PRIVATE LIMITED	HQRXEXLAPPLY00001768A M23	WHEAT BRAN	06.09.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/41/2022-Trade (E-21460) dated 03.11.2022 wherein export of 10000 MT Wheat Bran to Bangladesh by M/s SK Udyog Private Limited has not been recommended due to shortage of wheat bran in the country.
84	HISAR BOVINE SPERM STATION &	HQRXEXLAPPLY00001784A M23	FROZEN BOVINE SEMEN	08.09.2022	Deferred due to want of comments / NOC from DoAHD

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85	SK UDYOG PRIVATE LIMITED	HQRXEXLAPPLY00001796A M23	WHEAT BRAN	12.09.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/41/2022-Trade (E-21460) dated 03.11.2022 wherein export of 9800 MT Wheat Bran to Bangladesh by M/s SK Udyog Private Limited has not been recommended due to shortage of wheat bran in the country
86	DEV HOSPITALITY & HEALTH CARE CONSULTAN CY	HQRXEXLAPPLY00001819A M23	WHEAT BRAN	17.09.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/10/2021-Trade (E-18315) dated 21.10.2022 wherein export of 8000 MT Wheat Bran to Bangladesh by M/s Dev Hospitality & Health Care Consultancy has not been recommended due to shortage of wheat bran in the country.
87	M/S MUSKAN TRADERS	HQRXEXLAPPLY00001823A M23	RICE BRAN	18.09.2022	Deferred due to want of comments / NOC from DoAHD
88	M/S MUSKAN TRADERS	HQRXEXLAPPLY00001824A M23	WHEAT BRAN	18.09.2022	Deferred due to want of comments / NOC from DoAHD
89	ALI ENTERPRISE	HQRXEXLAPPLY00001843A M23	WHEAT BRAN	21.09.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/41/2022-Trade (E-21460) dated 03.11.2022 wherein export of 2000 MT Wheat Bran to Bangladesh by M/s Ali Enterprise has not been recommended due to shortage of wheat bran in the country.
90	PRAYAS	HQRXEXLAPPLY00001859A M23	WHEAT BRAN	23.09.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/10/2021-Trade (E-18315) dated 21.10.2022 wherein export of 9500 MT

					Wheat Bran to Bangladesh by M/s Prayas has not been recommended due to shortage of wheat bran in the country.
91	PRAYAS	HQRXEXLAPPLY00001862A M23	WHEAT BRAN	23.09.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/10/2021-Trade (E-18315) dated 21.10.2022 wherein export of 9000 MT Wheat Bran to Bangladesh by M/s Prayas has not been recommended due to shortage of wheat bran in the country.
92	PRAYAS	HQRXEXLAPPLY00001863A M23	BRAN OF CEREALS	23.09.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/10/2021-Trade (E-18315) dated 21.10.2022 wherein export of 8000 MT Wheat Bran to Bangladesh by M/s Prayas has not been recommended due to shortage of wheat bran in the country.
93	ULTRACHAIN GLOBAL	HQRXEXLAPPLY00001870A M23	WHEAT BRAN	25.09.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/10/2021-Trade (E-18315) dated 21.10.2022 wherein export of 8000 MT Wheat Bran to Bangladesh by M/s Ultrachain Global has not been recommended due to shortage of wheat bran in the country.
94	DEV TRADERS	HQRXEXLAPPLY00001871A M23	Wheat (Chokker) Bran	26.09.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/41/2022-Trade (E-21460) dated 03.11.2022 wherein export of 16600 MT Wheat Bran to Bangladesh by M/s Dev Traders has not been recommended due to shortage of wheat bran in the country.

95	SONAM EXPORT	HQRXEXLAPPLY00001872A M23	WHEAT BRAN	26.09.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/41/2022-Trade (E-21460) dated 03.11.2022 wherein export of 5000 MT Wheat Bran to Bangladesh by M/s Sonam Export has not been recommended due to shortage of wheat bran in the country.
96	S. ENTERPRISE	P.HQRXEXLAPPLY00001873A M23	BRANS, SHARPS AND OTHER RESIDUES OF WHEAT BRAN	26.09.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/10/2021-Trade (E-18315) dated 21.10.2022 wherein export of 6000 MT Wheat Bran to Bangladesh by M/s S.P Enterprise has not been recommended due to shortage of wheat bran in the country.
97	ABANI OVERSEAS TRADELINK PRIVATE LIMITED	HQRXEXLAPPLY00001874A M23	WHEAT BRAN	26.09.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/10/2021-Trade (E-18315) dated 21.10.2022 wherein export of 5000 MT Wheat Bran to Bangladesh by M/s Abani Overseas Tradelink Private Limited has not been recommended due to shortage of wheat bran in the country.
98	A K B INTERNATION AL	HQRXEXLAPPLY00001875A M23	WHEAT BRAN	26.09.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/10/2021-Trade (E-18315) dated 21.10.2022 wherein export of 5000 MT Wheat Bran to Bangladesh by M/s AKB International has not been recommended due to shortage of wheat bran in the country.
99	R B EXPORT	HQRXEXLAPPLY00001879A M23	WHEAT BRAN	27.09.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-

					110102(1)/10/2021-Trade (E-18315) dated 21.10.2022 wherein export of 5000 MT Wheat Bran to Bangladesh by M/s R B Export has not been recommended due to shortage of wheat bran in the country.
100	SREE KRISHNA TRADERS	HQRXEXLAPPLY00001881A M23	WHEAT BRAN	27.09.2022	Deferred due to want of comments / NOC from DoAHD
101	DEVANSHI INTERNATIONAL	HQRXEXLAPPLY00001882A M23	WHEAT BRAN	27.09.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/10/2021-Trade (E-18315) dated 21.10.2022 wherein export of 2300 MT Wheat Bran to Bangladesh by M/s Devanshi International has not been recommended due to shortage of wheat bran in the country.
102	SOVA ENTERPRISE	HQRXEXLAPPLY00001884A M23	WHEAT BRAN	27.09.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/10/2021-Trade (E-18315) dated 21.10.2022 wherein export of 5000 MT Wheat Bran to Bangladesh by M/s Sova Enterprise has not been recommended due to shortage of wheat bran in the country.
103	NISWIN FOODS PRIVATE LIMITED	HQRXEXLAPPLY00001885A M23	WHEAT BRAN	27.09.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/41/2022-Trade (E-21460) dated 03.11.2022 wherein export of 1000 MT Wheat Bran to Sri Lanka by M/s Niswin Foods Private Limited has not been recommended due to shortage of wheat bran in the country.
104	INDIAN EXPORT SERVICE	HQRXEXLAPPLY00001888A M23	WHEAT BRAN	28.09.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-

					110102(1)/41/2022-Trade (E-21460) dated 03.11.2022 wherein export of 5000 MT Wheat Bran to Bangladesh by M/s Indian Export Servic has not been recommended due to shortage of wheat bran in the country.
105	R.N.D INTERNATIONAL	HQRXEXLAPPLY00001889A M23	WHEAT BRAN	28.09.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/41/2022-Trade (E-21460) dated 03.11.2022 wherein export of 2000 MT Wheat Bran to Bangladesh by M/s R.N.D International has not been recommended due to shortage of wheat bran in the country.
106	R.N.D INTERNATIONAL	HQRXEXLAPPLY00001890A M23	WHEAT BRAN	28.09.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/41/2022-Trade (E-21460) dated 03.11.2022 wherein export of 2000 MT Wheat Bran to Bangladesh by M/s R.N.D International has not been recommended due to shortage of wheat bran in the country.
107	R.N.D INTERNATIONAL	HQRXEXLAPPLY00001891A M23	WHEAT BRAN	28.09.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/41/2022-Trade (E-21460) dated 03.11.2022 wherein export of 2000 MT Wheat Bran to Bangladesh by M/s R.N.D International has not been recommended due to shortage of wheat bran in the country.
108	M/S B. B. EXPORTS	HQRXEXLAPPLY00001893A M23	WHEAT BRAN	28.09.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/41/2022-Trade (E-21460) dated 03.11.2022 wherein export of 5000 MT

					Wheat Bran to Bangladesh by M/s B.B Export has not been recommended due to shortage of wheat bran in the country.
109	MITRA ENTERPRISE	HQRXEXLAPPLY00001895A M23	WHEAT BRAN	28.09.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/41/2022-Trade (E-21460) dated 03.11.2022 wherein export of 5000 MT Wheat Bran to Bangladesh by M/s Mitra Enterprise has not been recommended due to shortage of wheat bran in the country.
110	G.M. ENTERP RISE	HQRXEXLAPPLY00001902A M23	WHEAT BRAN	30.09.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/41/2022-Trade (E-21460) dated 03.11.2022 wherein export of 8000 MT Wheat Bran to Bangladesh by M/s G.M Enterprise has not been recommended due to shortage of wheat bran in the country.
111	SUBIR SHELLAC ENTERPRISE	HQRXEXLAPPLY00001904A M23	WHEAT BRAN	30.09.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/41/2022-Trade (E-21460) dated 03.11.2022 wherein export of 9000 MT Wheat Bran to Bangladesh by M/s Subir Shellac Enterprise has not been recommended due to shortage of wheat bran in the country.
112	WINDSOR INDUSTRIES PRIVATE LIMITED	HQRXEXLAPPLY00001915A M23	samples dry paddy husk	04.10.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/41/2022-Trade (E-21460) dated 03.11.2022 wherein export of 68 kg Wheat Bran to Germany by M/s Windsor Industries Private

					Limited has not been recommended due to shortage of wheat bran in the country.
113	OXYGROW AGRO TECH PRIVATE LIMITED	HQRXEXLAPPLY00001922A M23	WHEAT BRAN	06.10.2022	Rejected on the basis of comments received from DoAH&D vide O.M No L-110102(1)/41/2022-Trade (E-21460) dated 03.11.2022 wherein export of 5000 MT Wheat Bran to Bangladesh by M/s Oxygrow Agro Tech Pvt Ltd has not been recommended due to shortage of wheat bran in the country.
114	S V JUTE INDUSTRIES	HQRXEXLAPPLY00001952A M23	WHEAT BRAN	11.10.2022	Deferred due to want of comments / NOC from DoAHD
115	GAA TRADING ENTERPRISE S	HQRXEXLAPPLY00000135A M23	maize bran	03.05.2022	Deferred due to want of comments / NOC from DoAHD
116	H.M INTERNATIONAL	HQRXEXLAPPLY00002003A M23	WHEAT BRAN	20.10.2022	Deferred due to want of comments / NOC from DoAHD
117	KRISHNEEL EXPORTS PRIVATE LIMITED	HQRXEXLAPPLY00002004A M23	WHEAT BRAN	21.10.2022	Deferred due to want of comments / NOC from DoAHD
118	HOQUE TRADERS	HQRXEXLAPPLY00002011A M23	WHEAT BRAN	21.10.2022	Deferred due to want of comments / NOC from DoAHD
119	HOQUE TRADERS	HQRXEXLAPPLY00002012A M23	WHEAT BRAN	21.10.2022	Deferred due to want of comments / NOC from DoAHD
120	MONDAL TRADERS	HQRXEXLAPPLY00002026A M23	WHEAT BRAN	28.10.2022	Deferred due to want of comments / NOC from DoAHD
121	SHARANAM REALINFRA PRIVATE LIMITED	HQRXEXLAPPLY00002045A M23	SOYABEAN BRAN (NON SEED)	01.11.2022	Deferred due to want of comments / NOC from DoAHD
122	KEVIN CORPORATION	HQRXEXLAPPLY00002096A M23	PEANUTS HAY	12.11.2022	Deferred due to want of comments / NOC from DoAHD

123	GAA TRADING ENTERPRISE S	HQRXEXLAPPLY00002104A M23	WHEAT BRAN	12.11.2022	Deferred due to want of comments / NOC from DoAHD
124	GAA TRADING ENTERPRISE S	HQRXEXLAPPLY00002106A M23	WHEAT BRAN	12.11.2022	Deferred due to want of comments / NOC from DoAHD
125	GROWELL INDIA	HQRXEXLAPPLY00002110A M23	Aroma Feed Additive Premix. Product destined for feed industry to be used with feed material	14.11.2022	Deferred due to want of comments / NOC from DoAHD
126	ANIL TRADING COMPANY	HQRXEXLAPPLY00002119A M23	WHEAT BRAN	17.11.2022	Deferred due to want of comments / NOC from DoAHD
127	Snethik International	HQRXEXLAPPLY00002131A M23	Wheat Bran	21.11.2022	Deferred due to want of comments / NOC from DoAHD

**Ministry of Environment Forest and Climate Change
(SU Division)**

128	YAMA RIBBONS & BOWS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00000382A M23	red sanders wood in log form(artificially propagated origin)	19.06.2022	Deferred due to want of comments / NOC from MoEF&CC (SU Division). The application is under consideration of WL Division for leftover quota of 19 MT of red sanders wood in log form(artificially propagated) sourced from Government of Andhra Pradesh.
129	YAMA RIBBONS & BOWS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00000383A M23	Red sanders wood in log form(artificially propagated origin)	19.06.2022	Deferred due to want of comments / NOC from MoEF&CC (SU Division). The application is under consideration of WL Division for leftover quota of 19 MT of red sanders wood in log form(artificially propagated) sourced from Government of Andhra Pradesh.
130	M K INTERNATION AL REALTY PRIVATE LIMITED	HQRXEXLAPPLY00000461A M23	RED SANDERS WOOD IN LOGFORM AND ROOTS OBTAINED FROM ARTIFICIALLY GROWN TREES FROM PATTALAND	07.07.2022	Deferred due to want of comments / NOC from MoEF&CC (SU Division). The application is under consideration of WL Division for leftover quota of 19 MT of red sanders wood in log form(artificially propagated) sourced from Government of Andhra Pradesh.

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131	LONG CYCLE CHENNAI	HQRXEXLAPPLY00001822A M23	RED SANDERS WOOD IN LOG FORM OBTAINED FROM ARTIFICIAL ORIGIN OR PATTALAND	17.09.2022	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)
132	LONG CYCLE CHENNAI	HQRXEXLAPPLY00001827A M23	RED SANDERS WOOD IN LOGFORM AND ROOTS OBTAINED FROM ARTIFICIALLY GROWN TREES FROM PATTALAND	18.09.2022	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)
133	MRL ASSOCIATES INDIA	HQRXEXLAPPLY00001912A M23	RSW Logs/Short Logs/Roots obtained from Pattaland of Tiruvallur District (T.N.)	02.10.2022	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)
134	T MANIVANNAN	HQRXEXLAPPLY00002015A M23	Value Added Products of Red Sanders Wood obtained from Pattaland	22.10.2022	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)
(Ozone Cell)					
135	CONVERGEN CE CHEMICALS PRIVATE LIMITED	HQRXEXLAPPLY00000068A M23	Hexafluoroisopropa nol	19.04.2022	Deferred due to want of information from the firm.
136	MARINE SOLUTIONS	HQRXEXLAPPLY00001232A M23	HALON 2402	13.08.2022	Based on the comments received from M/o EF&CC (Ozone cell) vide OM No. 11/11/2009 dated 07.11.2022 export license was issued to the firm with the approval of Chairman EFC on post-facto basis EFC has approved the case on ex Post facto basis.

137	SRF LIMITED	HQRXEXLAPPLY00001896A M23	MONOCHLORO DI- FLUORO METHANE (REFRIGERANT R-22 OR HCFC-22) NON-FEED STOCK	29.09.2022	Approved on the basis of comments/ NOC received from M/o EFCC (Ozone cell) vide O.M No. 11/4/2023-OC dated 17.11.2022 for export of 5500 MT Monochloro Difluoro Methane for non-feedstock applications to customers in countries namely, Bahrain, Brazil, Egypt, Iran Islamic Republic, Jordan, Kenya, Kuwait, Lebanon, Mauritania, Nigeria, Oman, Qatar, Saudi Arabia, South Africa, Thailand, Turkey, United Arab Emirates and Vietnam (Article-5 countries which are signatory of Montreal Protocol on substances that deplete ozone layer) for calendar year 2023 by M/s SRF Limited.
138	GUJARAT FLUOROCHE MICALS LIMITED	HQRXEXLAPPLY00001916A M23	R-142B (1-Chloro-1, 1-Difluoroethane)	04.10.2022	Based on the comments received from M/o EF&CC (Ozone cell) vide O.M No. 11/17/2018-OC dated 27.10.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on ex Post facto basis.
139	GUJARAT FLUOROCHE MICALS LIMITED	HQRXEXLAPPLY00001917A M23	HFC-125	04.10.2022	Based on the comments received from M/o EF&CC (Ozone cell) vide O.M No. 11/22/2022-OC dated 28.10.2022 export license was issued to the firm with the approval of Chairman EFC on post-facto basis EFC has approved the case on ex Post facto basis.
140	GUJARAT FLUOROCHE MICALS LIMITED	HQRXEXLAPPLY00001928A M23	Monochloro Difluoro Methane (Refrigerant R-22 OR HCFC-22) (for Non Feedstock uses)	07.10.2022	Approved on the basis of comments/ NOC received from M/o EFCC (Ozone cell) vide O.M No. 11/4/2023-OC dated 17.11.2022 for export of 6500 MT Monochloro Difluoro Methane for non-feedstock applications to customers in countries namely, Bahrain, Brazil, Egypt, Iran Islamic Republic, Jordan, Kenya, Kuwait, Lebanon, Mauritania, Nigeria, Oman, Qatar, Saudi Arabia, South Africa, Thailand, Turkey, United Arab Emirates and Vietnam (Article-5 countries which are signatory of Montreal Protocol

					on substances that deplete ozone layer by M/s Gujarat Fluro chemicals Ltd
141	GUJARAT FLUOROCHE MICALS LIMITED	HQRXEXLAPPLY00001929A M23	Monochloro Difluoro Methane (Refrigerant R22 OR HCFC22) (for Non Feedstock	07.10.2022	Approved on the basis of Comments/ NOC received from M/o EFCC (Ozone cell) vide O.M No. 11/4/2023-OC dated 17.11.2022 for export of 1984.5 MT Monochloro Difluoro Methane for non-feedstock applications to customers in countries namely, Bahrain, Brazil, Egypt, Iran Islamic Republic, Jordan, Kenya, Kuwait, Lebanon, Mauritania, Nigeria, Oman, Qatar, Saudi Arabia, South Africa, Thailand, Turkey, United Arab Emirates and Vietnam (Article-5 countries which are signatory of Montreal Protocol on substances that deplete ozone layer by M/s Gujarat Fluro chemicals Ltd.
142	GUJARAT FLUOROCHE MICALS LIMITED	HQRXEXLAPPLY00001930A M23	Monochloro Difluoro Methane (Refrigerant R-22 OR HCFC-22) (for Feedstock)	07.10.2022	Approved on the basis of Comments/ NOC received from M/o EFCC (Ozone cell) vide O.M No. 11/4/2023-OC dated 17.11.2022 for export of 3000 MTs Monochloro Difluoro Methane (Refrigerant R-22 OR HCFC-22) (for Feedstock) only to customers in countries namely, United Kingdom, Germany, Japan, United States of America and Singapore, which are signatory of Montreal Protocol on substances that deplete the ozone layer by M/s Gujarat Fluorochemicals Limited.
143	GUJARAT FLUOROCHE MICALS LIMITED	HQRXEXLAPPLY00001931A M23	Monochloro Difluoro Methane (Refrigerant R22 OR HCFC22) (for Feedstock uses)	07.10.2022	Approved on the basis of comments/ NOC received from M/o EFCC (Ozone cell) vide O.M No. 11/4/2023-OC dated 17.11.2022 for export of 3000 MTs Monochloro Difluoro Methane (Refrigerant R-22 OR HCFC-22) (for Feedstock) only to customers in countries namely, United Kingdom, Germany, Japan, United States of America and Singapore, which are signatory of Montreal Protocol on substances that deplete the ozone layer by M/s Gujarat Fluorochemicals Limited.
144	GUJARAT FLUOROCHE MICALS LIMITED	HQRXEXLAPPLY00001943A M23	ASAHIKLIN AK-225 (HCFC-225 ca/cb)	10.10.2022	Based on the comments received from M/o EF&CC (Ozone cell) vide O.M No. 11/22/2022-OC dated

					27.10.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on ex Post facto basis.
145	GUJARAT FLUOROCHEMICALS LIMITED	HQRXEXLAPPLY00001944A M23	Bromotrifluoromethane (Halon-1301) (Feedstock use)	10.10.2022	Based on the comments received from M/o EF&CC (Ozone cell) vide O.M No. 11/17/2018-OC dated 27.10.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on ex Post facto basis.
146	GUJARAT FLUOROCHEMICALS LIMITED	HQRXEXLAPPLY00001945A M23	Refrigerant Gas R-410A (Refrigerant Blend R-410A) (Blend R-32-50% & R-125-50%)	10.10.2022	Based on the comments received from M/o EF&CC (Ozone cell) vide O.M No. 11/22/2022-OC dated 28.10.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on ex Post facto basis.
147	GUJARAT FLUOROCHEMICALS LIMITED	HQRXEXLAPPLY00001946A M23	Refrigerant Gas R-407C (Refrigerant Blend R407C)	10.10.2022	Based on the comments received from M/o EF&CC (Ozone cell) vide O.M No. 11/22/2022-OC dated 28.10.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on ex Post facto basis.
148	GUJARAT FLUOROCHEMICALS LIMITED	HQRXEXLAPPLY00001949A M23	HFC-134A	10.10.2022	Based on the comments received from M/o EF&CC (Ozone cell) vide O.M No. 11/22/2022-OC dated 28.10.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on ex Post facto basis.
149	NAVIN FLUORINE INTERNATIONAL LIMITED	HQRXEXLAPPLY00001963A M23	Mono Chloro Difluoro Methane (REFRIGERANT R-22 / HCFC-22 / MAFRON 22)	14.10.2022	Approved on the basis of comments/ NOC received from M/o EF&CC (Ozone cell) vide O.M No. 11/4/2022-OC dated 28.11.2022 for export of 1130.475 MT of MonochloroDichloromethane(Re

frigerant R-22 or HCFC-22) FOR NON-FEEDSTOCK applications to customers in countries namely Bahrain, Egypt, Saudi Arabia and United Arab Emirates (Article-5 countries which are signatory of Montreal protocol substances that deplete ozone layer) for calendar year 2022 by M/s Navin Fluorine International Limited. The export by the firm will be subjected to conditions stipulated in the ozone depleting substances (Regulation and control), Rules, 2000 as amended from time to time.

Approved on the basis of comments/ NOC received from M/o EFCC (Ozone cell) vide O.M No. 11/14/2017-OC dated 23.11.2022 for export of 16.61 Kgs Bromofluoromethane (as feedstock use for manufacture of Fluticasone Propionate and Fluticasone Duroate) to Singapore by M/s Curia India Private Limited.

Deferred due to want of comments/NOC from M/o EFCC (Ozone cell)

Department of Atomic Energy

150	CURIA INDIA PRIVATE LIMITED	HQRXEXLAPPLY00002103AM23	Bromofluoromethane (Export for Feedstock purpose only)	12.11.2022	Approved on the basis of comments/ NOC received from M/o EFCC (Ozone cell) vide O.M No. 11/14/2017-OC dated 23.11.2022 for export of 16.61 Kgs Bromofluoromethane (as feedstock use for manufacture of Fluticasone Propionate and Fluticasone Duroate) to Singapore by M/s Curia India Private Limited.
151	REFEX INDUSTRIES LIMITED	HQRXEXLAPPLY00002122AM23	1,1,1,2-Tetrafluoroethane HFC-134a	18.11.2022	Deferred due to want of comments/NOC from M/o EFCC (Ozone cell)
Department of Atomic Energy					
152	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY00001762AM23	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	06.09.2022	Based on the comments received from DAE vide email dated 26.10.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on ex Post facto basis
153	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY00001847AM23	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	22.09.2022	Based on the comments received from DAE vide email dated 26.10.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case

154	SUKASO CERACOLOR S PRIVATE LIMITED	HQRXEXLAPPLY00001867A M23	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	24.09.2022	on ex Post facto basis Based on the comments received from DAE vide email dated 26.10.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on ex Post facto basis
155	SUKASO CERACOLOR S PRIVATE LIMITED	HQRXEXLAPPLY00002025A M23	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	27.09.2022	Deferred due to want of comments/NOC from DAE.
Ministry of Mines					
156	MD JEHIRUL ISLAM	HQRXEXLAPPLY00000459A M23	SAND GRAVEL/ Silica Sands	11.07.2022	Deferred due to want of information from the firm.
157	JAYESH INDUSTRIES LIMITED	HQRXEXLAPPLY00000928A M23	99 % Grade - pure white Silica Sands	01.08.2022	Deferred due to want of comments/NOC from Ministry of Mines.
Ministry of Textiles					
158	NEW KASHMIR CREATION	HQRXEXLAPPLY00000159A M23	a.MANMADE FIBRE STAPLE CHAINSTITCH WALL HANGING (QURANIC CALLIGRAPHY) TOTAL AREA 5.06 SQUARE METERS b.MANMADE FIBRE (VELVET) WALL HANGING (QURANIC CALLIGRAPHY) TOTAL AREA 3.82 SQUARE METERS	08.05.2022	Deferred due to want of comments/NOC from M/o Culture.
Ministry of Petroleum & Natural Gas					
159	ADVAITH BIOFUELS LIMITED	HQRXEXLAPPLY00001747A M23	JOBGING PURPOSE OF BIODIESEL (FAME)	03.09.2022	Rejected on the basis of comments received from MoPNG vide O.M No. P-12019(11)/18/2020-Supply (E-33857) dated 07.11.2022 wherein export of 3000 MT biodiesel to Denmark by M/s Advait Biofuels Limited has not been recommended in view of National policy on biofuels, 2018 wherein export of

160	ADVAITH BIOFUELS LIMITED	HQRXEXLAPPLY00001900A M23	FATTY ACID METHYL ESTER (BIODIESEL)	29.09.2022	biodiesel is not allowed. Rejected on the basis of comments received from MoPNG vide O.M No. P-12019(11)/18/2020-Supply (E-33857) dated 07.11.2022 wherein export of 4000 MT biodiesel to Denmark by M/s Advaith Biofuels Limited has not been recommended in view of National policy on biofuels, 2018 wherein export of biodiesel is not allowed.
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Miscellaneous Applications

161	S G P INDIA	HQRXEXLAPPLY00000122A M23	Used/Scrap Fishnets, Cast Nylon, Hard Waste in form of lumps, Scraps or any other articles made of Nylon	29.04.2022	Deferred due to want of comments from M/o EF&CC (HSM Division)
162	P P SINGH STONE AND COMPANY	HQRXEXLAPPLY00000423A M23	PEBBLES, GRAVEL OF MARBLE	25.06.2022	Deferred. The applicant has been asked a reason for making an application for non-restricted item and the information from the firm is awaited.
163	C G CHARCOAL AND ENERGY PRIVATE LIMITED	HQRXEXLAPPLY00001132A M23	Agglomerated, Of coconut shell	10.08.2022	Deferred. The matter has been taken up on file. Firm has been requested to furnish documents as per M/o EF&CC (SU Div)'s O.M No. 5-30/2022-SU dated 16.09.2022.
164	FUTURISTIC ALLOYS METALS PRIVATE LIMITED &	HQRXEXLAPPLY00001786A M23	Cobalt alloy solid scrap nominally 61% Cobalt 9% Chromium 28% Molybdenum	09.09.2022	Deferred. The applicant has been asked a reason for making an application for non-restricted item and the information from the firm is awaited.
165	BEIL INFRASTRUCTURE LIMITED	HQRXEXLAPPLY00001809A M23	Printed Circuit Boards Shredded	15.09.2022	Deferred. The applicant has been asked a reason for making an application for non-restricted item and the information from the firm is awaited.
166	SHANUS IMPEX	HQRXEXLAPPLY00001901A M23	MUSTARD SEED	29.09.2022	Deferred. The applicant has been asked a reason for making an application for non-restricted item and the information from the firm is awaited

167	VIRENDRA HARIBHAI PANSARA	HQRXEXLAPPLY00001920A M23	Specification	06.10.2022	Deferred. Firm has been asked to furnish certain documents & information which is awaited from the firm.
168	ADSD CONSULTING PRIVATE LIMITED	HQRXEXLAPPLY00002117A M23	Sodium sulphides	17.11.2022	Rejected. Item is falling under SCOMET Category and applicant has been informed to apply in SCOMET module.
169	PAPRSKY SERVICES PRIVATE LIMITED	HQRXEXLAPPLY00001977A M23	PS-LOTO-HASP- TAGON, SAFETY LOCKOUT DEVICES	15.10.2022	Deferred. EFC has desired to obtain reason from the firm for making an application for non-restricted item.
170	TATA STEEL MINING LIMITED	HQRXEXLAPPLY00002081A M23	1)Friable Chrome ore with grade greater than 47% Cr2O3. FOB Value derived after deduction of Export Duty.Values shown are approx.Quantity is in WMT(+/-10%) 2)Friable Chrome ore with grade less than 47% Cr2O3 .FOB Value derived after deduction of Export Duty.Values shown are approx.Quantity is in WMT(+/-10%)	09.11.2022	Deferred. Further development in the policy of Chrome ores is awaited.
Raw Human Hair Applications					
171	PAV EXPORTS	HQRXEXLAPPLY00000490A M23	UNPROCESSED ASSORTED HUMAN HAIR	14.07.2022	Deferred. The Matter has been taken up on E-file.
172	ALAM ENTERPRISE	HQRXEXLAPPLY00001331A M23	WASTE OF HUMAN HAIR	16.08.2022	Deferred. Documents found deficient. Necessary Documents from the firm are still awaited.
173	MANNAT HAIRS	HQRXEXLAPPLY00001456A	HUMAN HAIR	18.08.2022	Based on the approval received on e-file export license for

	WASTE MERCHANT	M23			export of 5000 Kgs raw human hair was issued to the firm with the approval of Chairman EFC.
174	SREE VIKASH HAIR ENTERPRISE S	HQRXEXLAPPLY00001614A M23	100% UNPROCESSED HUMAN HAIR (UNWASHED) GRADE-B- (HUMAN HAIR UNWORKED, WHETHER OF NOT WASHED OF SCOURED)	24.08.2022	EFC has approved the case on ex Post facto basis Deferred. Documents found deficient. Necessary Documents from the firm are still awaited.
175	LGW INDUSTRIES LIMITED	HQRXEXLAPPLY00001758A M23	Human Hair unworked whether or not washed or scoured : waste of human hair	05.09.2022	Deferred. Documents found deficient. Necessary Documents from the firm are still awaited.
176	S.L.V HAIR ENTERPRISE S	HQRXEXLAPPLY00001828A M23	UNWASHED HUMAN HAIR	18.09.2022	Based on the approval received on e-file export license for export of 58840 Kgs raw human hair was issued to the firm with the approval of Chairman EFC. EFC has approved the case on ex Post facto basis
177	SHILPA HAIR ENTERPRISE	HQRXEXLAPPLY00001842A M23	WASTE OF HUMAN HAIR	21.09.2022	Based on the approval received on e-file export license for export of 1000 Kgs raw human hair was issued to the firm with the approval of Chairman EFC . EFC has approved the case on ex Post facto basis
178	ABD OASIS IMPEX	HQRXEXLAPPLY00001911A M23	UNWASHED HUMAN HAIR	01.10.2022	Based on the approval received on e-file export license for export of 16156.63 Kgs raw human hair was issued to the firm with the approval of Chairman EFC EFC has approved the case on ex Post facto basis
179	ROJ ENTERPRISE	HQRXEXLAPPLY00001924A M23	UNWASHED HUMAN HAIR	06.10.2022	Deferred. Documents found deficient. Necessary Documents from the firm are still awaited.
180		HQRXEXLAPPLY00001935A	UNWASHED	07.10.2022	Deferred. Documents found

	R.C.ENTERPRISE	M23	HUMAN HAIR		deficient. Necessary Documents from the firm are still awaited.
181	SANJAY SHAW CLEARING & FORWARDING	HQRXEXLAPPLY00001936A M23	UNWASHED HUMAN HAIR	07.10.2022	Based on the approval received on e-file export license for export of 71073.82 Kgs raw human hair was issued to the firm with the approval of Chairman EFC EFC has approved the case on ex Post facto basis
182	RAMYA ENTERPRISES	HQRXEXLAPPLY00001960A M23	Human waste hair unworked	14.10.2022	Based on the approval received on e-file export license for export of 17500 Kgs raw human hair was issued to the firm with the approval of Chairman EFC on post-facto basis EFC has approved the case on ex Post facto basis
183	M.D.ENTERPRISE	HQRXEXLAPPLY00001957A M23	UNWASHED HUMAN HAIR	14.10.2022	Approved on the basis of criteria framed in EFC Meeting dated 28.03.2022 on export of Human hair. The Committee has decided to issue export license to M/s M.D Enterprise for export of 1000 Kg of raw human hair.
184	SUPREME OVERSEAS TRADERS	HQRXEXLAPPLY00001965A M23	UNWASHED HUMAN HAIR	14.10.2022	Rejected. The applicant vide file no.HQRCOMMSUB00034968A M23 dated 14.10.2022 has withdrawn this application.
185	AL-HADI ENTERPRISE	HQRXEXLAPPLY00001959A M23	UNPROCESSED HUMAN HAIR	14.10.2022	Deferred. The documentary evidence of the firm towards export proceeds are being examined for approval.
186	OXIZEN HAIR TRADERS	HQRXEXLAPPLY00001980A M23	UNWASHED	16.10.2022	Rejected. The applicant vide email dated 24.11.2022 has withdrawn this application.
187	MAHESH HAIR PRIVATE LIMITED	HQRXEXLAPPLY00001981A M23	UNWASHED	17.10.2022	Deferred. The documentary evidence of the firm towards export proceeds are being examined for approval.
188	L.G. ENTERPRISE	HQRXEXLAPPLY00001982A M23	WASTE OF HUMAN HAIR	17.10.2022	Deferred. The documentary evidence of the firm towards export proceeds are being examined for approval.

189	KABIR ENTERPRISE	HQRXEXLAPPLY00001983A M23	WASTE OF HUMAN HAIR	17.10.2022	Deferred. The documentary evidence of the firm towards export proceeds are being examined for approval.
190	SUHANA GLOBAL PRIVATE LIMITED	HQRXEXLAPPLY00001985A M23	HUMAN HAIR UNWORKED AND NOT WASHED	17.10.2022	Approved on the basis of criteria framed in EFC Meeting dated 28.03.2022 on export of Human hair. The Committee has decided to issue export license to M/s Suhana Global Private Limited for export of 1000 Kg of raw human hair.
191	SHREE RADHIKA INTERNATIONAL TRADE PRIVATE LIMITED	HQRXEXLAPPLY00002001A M23	HUMAN HAIR	20.10.2022	Approved on the basis of criteria framed in EFC Meeting dated 28.03.2022 on export of Human hair. The Committee has decided to issue export license to M/s Shree Radhika International Trade Private Limited for export of 1000 Kg of raw human hair.
192	SHREE SIDHIVINAYAK TRADERS	HQRXEXLAPPLY00002002A M23	HUMAN HAIR	20.10.2022	Approved on the basis of criteria framed in EFC Meeting dated 28.03.2022 on export of Human hair. The Committee has decided to issue export license to M/s Shree Sidhivinayak Traders for export of 1000 Kg of raw human hair.
193	M/S. SAHEB AGRO EXPORT	HQRXEXLAPPLY00002049A M23	HUMAN HAIR	01.11.2022	Approved on the basis of criteria framed in EFC Meeting dated 28.03.2022 on export of Human hair. The Committee has decided to issue export license to M/s Saheb Agro Export for export of 1000 Kg of raw human hair.
194	ALAM ENTERPRISE	HQRXEXLAPPLY00002059A M23	100% UNPROCESSED & UNWORKED HUMAN HAIRWAST(E)	03.11.2022	Deferred. The documentary evidence of the firm towards export proceeds are being examined for approval.
195	HAPPY HUMAN HAIR ENTERPRISE	HQRXEXLAPPLY00002083A M23	UNWASHED HUMAN HAIR	09.11.2022	Deferred. The documentary evidence of the firm towards export proceeds are being examined for approval.
196	SK GM ENTERPRISE	HQRXEXLAPPLY00002092A M23	Unprosed Human Hair	11.11.2022	Approved on the basis of criteria framed in EFC Meeting dated 28.03.2022 on export of Human hair. The Committee has decided to issue export license to M/s SK GM Enterprise for export of 1000 Kg of raw human hair.
197	SK ENTERPRISE S	HQRXEXLAPPLY00002097A M23	HUMAN HAIR	12.11.2022	Deferred. The documentary evidence of the firm towards export proceeds are being examined for approval.
198	KARTHICK ENTERPRISE	HQRXEXLAPPLY00002098A	100% HUMAN HAIR UNWORKED	12.11.2022	Deferred. The documentary evidence of the firm towards

	S	M23	(GRADE-B, GOLI)	export proceeds are being examined for approval.
199	KARAN HUMAN HAIR (OPC) PRIVATE LIMITED	HQRXEXLAPPLY00002125A M23	WASTE OF HUMAN HAIR	19.11.2022 Deferred. The documentary evidence of the firm towards export proceeds are being examined for approval.
200	MANNAT HAIRS WASTE MERCHANT	HQRXEXLAPPLY00002114A M23	100% Unprocessed Human Hair	16.11.2022 Deferred. The documentary evidence of the firm towards export proceeds are being examined for approval.
201	AM HAIR PRIVATE LIMITED	HQRXEXLAPPLY00002116A M23	100% INDIAN HUMAN HAIR UNWASHED (UNPROCESSED)	17.11.2022 Deferred. The documentary evidence of the firm towards export proceeds are being examined for approval.
202	S K HABIB HAIR ENTERPRISE	HQRXEXLAPPLY00002118A M23	100% INDIAN HUMAN HAIR UNWASHED (UNPROCESSED)	17.11.2022 Deferred. The documentary evidence of the firm towards export proceeds are being examined for approval.
203	MARS VENTURES	HQRXEXLAPPLY00002127A M23	Human Hair un-processed and un-worked	21.11.2022 Deferred. Certificate of Chartered Accountant (CAC) from the firm is awaited.
204	OXIZEN HAIR TRADERS	HQRXEXLAPPLY00002126A M23	HUMAN HAIR	21.11.2022 Deferred. The documentary evidence of the firm towards export proceeds are being examined for approval.
205	JNF ENTERPRISE	HQRXEXLAPPLY00002130A M23	WASTE OF HUMAN HAIR	21.11.2022 Deferred. The documentary evidence of the firm towards export proceeds are being examined for approval.
206	SAINATH ENTERPRISES	HQRXEXLAPPLY00002138A M23	100% HUMAN HAIR WASTE (GOLI) - GRADE - B - HUMAN HAIR, UNWORKED, WHETHER OR NOT WASHED OR SCOURED	24.11.2022 Deferred. The documentary evidence of the firm towards export proceeds are being examined for approval.

Note :

(i) **Deferred cases:** Cases shown as **deferred** imply that approval is pending for want of comments/NOC from the concerned Technical Agencies , requirement of additional information/clarification from the applicant firm or necessary examination of specific documentary evidence of the firm .

(ii) **Approved cases: Cases which got approved by EFC** are issued export authorisations by DGFT(Hqrs.) to the firm(s). As per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item/quantity/FOB value etc.

(iii) **Approved post-facto:** Cases shown as **Approved post-facto** imply that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped.** Cases shown as **Dropped** imply that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry/Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be reopened once the documents are received from the firm with fresh date of application.

(v) **Rejected.** Cases which are shown as **Rejected** imply that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorisation due to reasons such as, proposal not supported by the concerned technical agency. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.

(VI) **Closed.** Cases which are shown as **Closed** imply that the EFC, after consultation with the Administrative Ministry/Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require licence from DGFT.


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